

**(2023) 10 ITAT CK 0071**

**Income Tax Appellate Tribunal (Delhi G Bench)**

**Case No:** Income Tax Appeal No. 8297/DEL/2019

M/S Sky Event  
Management Pvt. Ltd.

APPELLANT

Vs

ITO

RESPONDENT

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**Date of Decision:** Oct. 23, 2023

**Acts Referred:**

Income Tax Act, 1961 – Section 68, 133(6), 143(3), 153C

**Citation:** (2023) 10 ITAT CK 0071

**Hon'ble Judges:** Kul Bharat, J; M. Balaganesh, (AM)

**Bench:** Division Bench

**Advocate:** Subhra Jyoti Chakraborty

**Final Decision:** Dismissed

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**Judgement**